

[English]

Private Agencies engaged for Detecting Economic Offences

7400. SHRI AJIT SINGH DABHI :
SHRIMATI PATEL RAMABEN
RAMJIBHAI MAVANI :
SHRI SANAT KUMAR
MANDAL :

Will the Minister of FINANCE be pleased to state :

(a) whether the Government's investigating and intelligence agencies have engaged private limited consultants and detective agencies for their work in the field of economic offences;

(b) if so, the details in this regard and the expenditure incurred in foreign exchange during the past three years;

(c) whether the results achieved have been commensurate with the expenditure; and

(d) whether the employment of such agencies offended provisions of the fiscal and economic laws of the country ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) to (d). The question of utilising Fairfax Group Inc. of the United States of America has been the subject matter of debate. Keeping in view the public importance of the matter; Government have appointed on April 6, 1987, a Commission of Inquiry under the Commissions of Inquiry Act, 1952, to probe into the matter.

New Scheme by Non-Resident Indians

7401. SHRI JAGANNATH PATT-
NAIK : Will the Minister of FINANCE be pleased to state :

(a) whether non-resident Indians living in U.S.A. have evolved a new scheme encompassing talent, youth and high technology that can bring about a sea change in the Indian economy; and

(b) if so, the details regarding this new scheme and reaction of Government of India thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) and (b). Government do not have any information about any such scheme.

Suspension of Employees of Allahabad Bank for Fraudulent Activities

7402. SHRI RAHIM KHAN : Will the Minister of FINANCE be pleased to state :

(a) whether his attention has been drawn to the news item captioned "Allahabad Bank suspends two officials for fraud" appearing in Economic Times of 16th June, 1986;

(b) whether the report against the officials involved in the fraud cases of Allahabad Bank regarding maintenance of Bank's massive building in Parliament Street, New Delhi has been reported to the police under the relevant provisions of IPC;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) Allahabad Bank has been reported that it had, on its own, reported the matter to the Chief Technical Examiner, Central Vigilance Commission who carried out a thorough probe into the irregularities of awarding the contract for maintenance, overhauling etc. of the air-conditioning plant at the Bank's Parliament Street, New Delhi building. The bank has further reported that on receipt of CVC's recommendations, disciplinary proceedings were